IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

CP-121/252/ND/2018

In	the	matter	of .
111	LITE	matter	UI .

Your Own Green Area Creations (P) Ltd

....PETITIONER

SECTION:

Under Section 252

Order delivered on 08.2.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

/applicant

123

For the Respondent/Corporate Debtor::

For the Intervener

:

ORDER

None appears for the petitioner. In the circumstances, the matter is adjourned to 05.3.2018 for the appearance of the petitioner.

List on 05.3.2018.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjt